



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 05-02-2024

(Monday):-

- a) The matters listed before the Division Bench-II comprising of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice P.J. Saikia will be taken up by the Division Bench comprising of Hon'ble Mr. Justice M.R. Pathak and Hon'ble Mr. Justice S.K Medhi (except item no. 15 which is deferred and will be notified later on).
- b) The matters listed before the Single Bench of Hon'ble Mr. Justice S.K Medhi will be taken up by the Single Bench of Hon'ble Mr. Justice P.J. Saikia.
- c) Item nos. 24, 35 and 58 listed before the Single Bench of Hon'ble Mr. Justice S.K Medhi will be taken up by His Lordship after rising of the Division Bench-II.
- d) The Single Bench of Hon'ble Mr. Justice Devashis Baruah will sit at 2:00 P.M. instead of 10:15 A.M.

BY ORDER

Dated, Guwahati, the 3rd February, 2024.